## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 46(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Sh. Prabhadit Singh Batra V/s. M/s. Arrena Overseas Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

PRAYAS AWOM ADVOCATE

PETITIONER

1. Mr. Saurabh Kalia Zadus Respondent AMus 2. Mr. Aishwarya Nishra J ORDER

Reply has been filed by the respondents today. Rejoinder, if any, be filed within one week.

To come up on 17.08.2016 at 2.30 p.m.

(Ina Malhotra) Member Judicial

SdI

(R.Varadharajan) Member Judicial

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